



Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 470/TL/2025

Dated: 30.6.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **Kurnool-IV Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 to establish "Transmission System for Integration of Kurnool-IV REZ - Phase-I (for 4.5 GW)" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD
1	Establishment of 4x1500 MVA, 765/400 kV and 4x500 MVA, 400/220 kV Kurnool-IV Pooling Station near Kurnool, Andhra Pradesh along with 2x330 MVar (765 kV) bus reactors at Kurnool-IV P-S with provision of two (2) sections of 4500 MVA each at 400 kV level 765/400 kV, 1500 MVA, ICTs – 4 Nos. (12x500 MVA) 765 kV ICT bays – 4 Nos. 400 kV ICT bays – 4 Nos. 400/220 kV, 500 MVA, ICTs – 4 Nos. 400 kV ICT bays – 4 Nos. 220 kV ICT bays – 4 Nos. 765 kV line bays – 4 Nos. (at Kurnool-IV PS for termination of Kurnool-IV – Bidar and Kurnool-IV – Kurnool-III 765 kV D/C lines) 765 kV, 330 MVar Bus Reactor – 2 Nos. 765 kV Bus Reactor bays – 2 Nos. 220 kV line bays – 6 Nos. 220 kV Bus Sectionalizer : 1 set 220 kV Bus Coupler (BC) Bay – 2 Nos. 220 kV Transfer Bus Coupler (TBC) Bay – 2 Nos. 1x500 MVA, 765/400 kV, 1 Phase spare ICT 1x110 MVar, 765 kV, 1 Phase spare Reactor Future Space Provisions: 765/400 kV, 1500 MVA, ICTs – 2 Nos. 765 kV ICT bays – 2 Nos. 400 kV ICT bays – 2 Nos. 400/220 kV, 500 MVA, ICTs – 14 Nos. 400 kV ICT bays – 14 Nos. 220 kV ICT bays – 14 Nos. 765 kV line bays – 8 Nos. (with provision for SLR) 400 kV line bays – 12 Nos. (with provision for SLR) 220 kV line bays – 20 Nos. 220 kV Bus Sectionalizer: 2 sets 220 kV Bus Coupler (BC) Bay – 2 Nos. 220 kV Transfer Bus Coupler (TBC) Bay – 2 Nos. 400 kV Bus Sectionalizer : 1 set	24 months from SPV transfer (24.3.2027)
2	Kurnool-IV – Bidar 765 kV D/C line with 330 MVar SLR (convertible) at both ends on both circuits 765 kV line bays – 2 Nos. (at Bidar PS) 765 kV, 330 MVar SLR at Kurnool-IV PS – 2 Nos. (6x110 MVar line reactor) 765 kV, 330 MVar SLR at Bidar PS – 2 Nos. (7x110 MVar inc. 1 switchable spare unit)	
3	Kurnool-IV – Kurnool-III PS 765 kV D/C line with 240 MVar SLR (convertible) at Kurnool-IV end on both circuits 765 kV line bays – 2 Nos. (at Kurnool-III PS) 765 kV, 240 MVar SLR at Kurnool-IV PS – 2 Nos. (7x80 MVar inc. 1 switchable spare unit)	
4	± 300 MVar STATCOM at Kurnool-IV PS along with 2x125 MVar MSR 400 kV bay – 1 Nos.	
5	Augmentation of 1x1500 MVA, 765/400 kV ICT (3rd) at C'Peta 765/400 kV, 1500 MVA, ICT – 1 Nos. 765 kV ICT bays – 1 Nos. 400 kV ICT bays – 1 Nos.	
6	LILO of Vijayawada-Nellore 400 kV D/C line at C'Peta 400 kV line bays – 4 Nos. (at C'Peta for termination of LILO of Vijayawada-Nellore 400 kV D/C line at C'Peta)	

Note:

- POWERGRID shall provide space for 2 Nos. of 765 kV line bays at Kurnool-III for termination of Kurnool-IV – Kurnool-III PS 765 kV D/C line.
 - Developer of Bidar PS shall provide space for 2 Nos. of 765 kV line bays at Bidar PS for termination of Kurnool-IV – Bidar 765 kV D/C line.
 - As both the circuits of Kurnool-IV – Bidar 765 kV D/C line are proposed to be LILOed at Shadnagar, Telangana under Phase-II, the line should be routed via Shadnagar area for optimisation of establishment of 765/400 kV Shadnagar Station under Phase-II.
 - POWERGRID shall provide space for augmentation of 1x1500 MVA, 765/400 kV ICT (3rd) at C'Peta.
 - POWERGRID shall provide space for 4 Nos. of 400 kV line bays at C'Peta for termination of LILO of Vijayawada-Nellore 400 kV D/C line at C'Peta.
- The Central Transmission Utility of India Limited, vide its letter dated 11.4.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on the record, the Commission vide order dated 30.6.2025 in Petition No. 470/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Kurnool-IV Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **14.7.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **15.7.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TADA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary